

**SUPREME COURT OF INDIA**

Raj Kamal Boora

Vs.

The State of Haryana

RP(Crl.)No.272 of 2017

(Ranjan Gogoi and Ashok Bhushan,JJ.,)

13.07.2017

**ORDER**

SLP(Crl.)No.684 of 2017

1. This Review Petition has been filed against the order dated 6th January, 2017 whereby the Special Leave Petition was dismissed.
2. Prayer for oral hearing is rejected.
3. We have perused the Review Petition as well as the grounds in support thereof. In our opinion, no case for review of order dated 6th January, 2017 is made out. Consequently, the review petition is dismissed.